

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1011-1012/2021

ABDUL KHALIQ & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 181609/2019 - GRANT OF BAIL)

Date : 08-10-2021 These matters were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Appellant(s) Ms. Sonia Mathur, Sr. Adv.
Mr. Sushil Kumar Dubey, Adv.
Mr. Puneet Pathak, Adv.
Mr. Sai Krishna, Adv.
Mr. Satya Mitra, AOR

For Respondent(s) Mr. S.R. Singh, Sr. Adv.
Mr. Ankur Prakash, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

The appellants have been sentenced to undergo imprisonment for one and a half years. They have already been in custody for a period of about five months.

Let the appeals be listed for final disposal on a non-miscellaneous day in the month of December, 2021.

In the meanwhile, the appellants be granted interim-bail on such terms and conditions as may be imposed by the Trial Court.

(MANISH ISSRANI)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)